

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
WIGWAG NETWORKS INDIA PRIVATE LIMITED

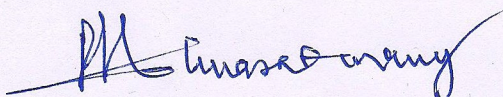
1	Name of Corporate Person	WIGWAG NETWORKS INDIA PRIVATE LIMITED
2	Date of Incorporation of Corporate Person	17 TH APRIL 2018
3	Authority under which Corporate Person is Incorporated/ Registered	THE COMPANIES ACT, 2013
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U74999KA2018FTC143272
5	Address of the Registered Office and Principal Office (if any) of Corporate Person	A-305, STERLING SHALOM APARTMENT, 9/2, 10/1, KUNDANAHALLI, WHITEFIELD, BANGALORE – 560 037
6	Liquidation Commencement Date of Corporate Person	15 TH FEBRUARY 2021
7	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	MR. PUTTANNA KUMARASWAMY NO 364, ASHRITHA, 6 TH CROSS, 10 TH MAIN, N.G.E.F. LAYOUT, NRUPATUNGANAGAR, NAGARABHAVI, BANGALORE – 560 072 KUMARASWAMY.P11@GMAIL.COM IBBI/IPA-002/IP-N00537/2017-2018/11676
8	Last Date for submission of Claims	17 TH MARCH 2021

Notice is hereby given that the WigWag Networks India Private Limited has commenced voluntary liquidation on 15th February 2021.

The stakeholders of WigWag Networks India Private Limited are hereby called upon to submit a proof of their claims, on or before 17th March 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



PUTTANNA KUMARASWAMY
Liquidator of WigWag Networks India Private Limited
Regn. No. IBBI/IPA-002/IP-N00537/2017-2018/11676

Date: 16th February 2021
Place: Bengaluru

